

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:1157
ANSWERED ON:03.03.2011
REHABILITATION OF BHOPAL GAS VICTIMS
Deshmukh Shri K. D.

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether demand of ` 500 crore as corpus fund has been made by the State Government for medical rehabilitation of Bhopal Gas victims;
- (b) if so, the time by which the above mentioned fund is likely to be made available; and
- (c) if not, the reasons therefor ?

Answer

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) to (c): Government of Madhya Pradesh had submitted an Action Plan for rehabilitation of Bhopal Gas Victims involving an expenditure of ` 982.75 crore in June,2008. The Plan included a corpus fund of ` 500 crore for meeting recurring expenditure. The Government of Madhya Pradesh has submitted a detailed revised proposal on 21st December,2010 on the requirement of funds for long term medical rehabilitation of the gas victims and creation of a Corpus Fund of 500 crore to meet the same. The proposal will be considered by the Group of Ministers on Bhopal Gas Leak Disaster.